

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 16

Dated Guwahati, the 15th March, 2013

In supersession of all previous Orders, Hon'ble the Chief Justice has been pleased to station Hon'ble Mr. Justice P.K. Saikia at Kohima Permanent Bench of the Gauhati High Court with effect from 15th day of March, 2013 until further orders.

By Order,

Sd/- R. Phukan
REGISTRAR (VIGILANCE)

Memo No.HC.III-04/2012/ 926-943 /G, dated 15th March, 2013

Copy for information to:

1. The Registrar (Vig./ Admn./ Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl.
3. The Chief Secretary, Govt. of Assam, Dispur, Guwahati/ Govt. of Nagaland, Kohima,/ Govt. of Meghalaya, Shillong/ Govt. of Manipur, Imphal/ Govt. of Tripura, Agartala/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati - 6.
5. The Secretary, Law Department, Govt. of Nagaland, Kohima,/ Govt. of Meghalaya, Shillong/ Govt. of Manipur, Imphal/ Govt. of Tripura, Agartala/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
6. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/ Meghalaya, Shillong/ Manipur, Imphal/ Tripura, Agartala/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
7. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
13. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this notification in the website of Gauhati High Court.
14. The P.S. to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Superintendent (_____), Gauhati High Court, Guwahati.
16. The Court Officer No.1, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. Notice Board, Gauhati High Court, Guwahati.

Phukan
REGISTRAR (VIGILANCE)

15-03-13
15/3/13